

ITEM NO.101

COURT NO.7

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5753-5754/2011

MAHADEV P KAMBEKAR(D) TR.LRS.

Appellant(s)

VERSUS

SHREE KRISHNA WOOLEN MILLS PVT. LTD.

Respondent(s)

(PART-HEARD BY: HON. ABHAY MANOHAR SAPRE AND HON. R. SUBHASH REDDY,
JJ.)

WITH SLP(C) No. 9394/2012

Date : 09-01-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Appellant(s) Mr. Shekhar Naphade, Sr. Adv.
Mr. Mahesh Agarwal, Adv.
Mr. Yatin Shah, Adv.
Mr. Gaurav Goel, Adv.
Ms. Astha Mehta, Adv.
Mr. E. C. Agrawala, AOR

For Respondent(s) Mr. Shyam Divan, Sr. Adv.
Mr. Manish Sharma, Adv.
Ms. Mayuri Raghuvanshi, AOR
Mr. Vyom Raghuvanshi, Adv.
Mr. Pranay Raj Singh, Adv.

Ms. Deepa Kulkarni, Adv.
Mr. Nishant Ramakantrao Katneshwarkar, AOR

Ms. Asha Gopalan Nair, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard in part.

List these matters tomorrow i.e. 10th January, 2019
for further hearing as part-heard, as the first item.

(ANITA MALHOTRA)
COURT MASTER

(CHANDER BALA)
COURT MASTER